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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/548/ (IB)/2017  
NAME OF THE PETITIONER(S) : NITHESA TRADERS  
NAME OF THE RESPONDENT(S) : NAACHIAR PAPER BOARDS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ROHAN RAJASEKARAN	Counsel for Petitioner	Roh K
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**ORDER**

Counsel for petitioner present. Respondent called but was absent. Counsel for petitioner is directed to send private notice to the respondent for appearance and making submissions and file proof of service by way of an affidavit by the next date of hearing. Put up on 11.12.2017.

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**S Vijayaraghavan**  
Member (Technical)

—sd—  
**K Anantha Padmanabha Swamy**  
Member (Judicial)